

referred to a Standing Committee consisting of the respective Chief Engineers of the two States with a representative of the C.W. & P.C. as Chairman. The advice given by this Committee will be given due weight by the Punjab Government. This Committee will come into operation as and when a dispute arises between the two States.

Dam on the Yamuna

990. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Bhakt Darshan:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 3800 on 28th April, 1959 and state:

(a) whether Government have examined the Report for construction of a project on Yamuna, and

(b) if so, nature of steps taken so far for construction of this dam?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The answer is in the affirmative.

(b) The examination of the Koch Dam project on Yamuna has revealed that it is uneconomic and should be dropped.

Inter-State Waters Dispute between Mysore and Madras

991. { Shri Ram Krishan Gupta:
Shri N. R. Munisamy:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 2092 on the 28th April, 1959 and state the steps taken so far for calling an early meeting of the representatives of the Madras and Mysore Governments to discuss their differences in sharing the waters of the Cauvery?

The Deputy Minister of Irrigation and Power (Shri Hathi): The State Governments concerned were requested in May, 1959 to furnish relevant

data for purposes of the inter-State Conference. A Member of the Central Water and Power Commission visited Madras and Bangalore to collect the data and to discuss the details with the Governments of Mysore and Madras. He held discussions with representatives of both the Governments in the first week of June, 1959. The two State Governments have been requested to furnish further information on certain points arising out of these discussions, which is still awaited.

Rural Electrification in Punjab

992. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Ajit Singh Sarraf:
Shri Hem Raj:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 4029 on the 6th May, 1959 and state:

(a) whether the Punjab Government have asked for any aid for the rural electrification programme during 1958-59;

(b) if so, the action taken by the Centre in this regard; and

(c) the amount proposed to be given during 1959-60?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No request has been received from the Government of Punjab for any aid for rural electrification programme during 1958-59.

(b) Does not arise.

(c) This will be decided, if and when a request is received from the State Government.

L.A.C. Dakota Crash

993. { Shri Ram Krishan Gupta:
Shahzadi Masood Ahmad:

Will the Minister of Transport and Communications be pleased to refer to the statement made by the Deputy